

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 192  
TO BE ANSWERED ON 25.11.2024**

**CENTRALLY SPONSORED SCHEMES**

**192. SHRI THARANIVENTHAN M S:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the various Centrally Sponsored Schemes (CSS) being implemented by the Government for the welfare of workers and labourers, particularly in the unorganized sector;**
- (b) the details of total financial allocation for labour welfare schemes under CSS in the current financial year;**
- (c) the details of the financial allocation disbursed and utilized in sectors such as construction, domestic work and migrant labour in the State of Tamil Nadu so far;**
- (d) the steps being taken by the Government to ensure that the benefits of these schemes reach the workers, particularly in rural and underserved areas;**
- (e) whether the Government has conducted any evaluation of the effectiveness of the CSS for labour welfare, if so, the key findings regarding the impact of these schemes improving socioeconomic conditions of workers; and**
- (f) whether there are any proposals to expand or introduce new CSS to address emerging challenges in the labour sector, such as gig workers, migrant labour and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (f): The schemes of Ministry of Labour and Employment are Central Sector schemes. Major welfare schemes being implemented are (i) Labour Welfare Scheme (LWS) for welfare of Beedi / Cine/ Non-Coal Mine workers and their family members covering three components viz. health, scholarship and housing; (ii) Aatmanirbhar Bharat Rojgar Yojana (ABRY) to incentivise employers for creation of new employment and restoration of loss of employment during Covid-19 pandemic;**

**Contd..2/-**

**(iii) National Career Service (NCS) for establishment of Model Career Centres (MCCs); (iv) Employees' Pension Scheme (EPS), 1995 implemented through EPFO; (v) Pradhan Mantri Shram Yogi Maandhan (PMSYM), a voluntary contributory scheme with matching contribution by Government of India for old age pension; (vi) Rehabilitation of Bonded Labourers for identification and rehabilitation of bonded labourers; (vii) health services through Employees State Insurance Corporation.**

**The details of expenditure under the major welfare schemes and number of beneficiaries in the current financial year, including in the State of Tamil Nadu are Annexed.**

**The Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 provides safety, health and welfare measures for the building and other construction workers (BOCW). For the purposes of the above said Act, a cess is levied and collected at the rate of 1% of the cost of construction by the State Governments under the Building and Other Construction Workers' Welfare Cess Act (BOCW), 1996. The States, through their respective State BOCW Welfare Boards, constituted under BOCW Act, utilize the cess fund as per BOCW Act, 1996.**

**Issues of increasing awareness of the benefits of the scheme and mobilization of beneficiaries are addressed through State Governments and local authorities, by organizing awareness camps, facilitating enrolment etc.**

**The reviews/ evaluations/ revision of schemes is a continuous and dynamic process in the Ministry and decision on suggestion/recommendations of the stakeholders/studies to ensure better transparency and accountability are taken from time to time.**

**Gig workers and platform workers have been defined for the first time in the Code on Social Security 2020, which has been enacted by the Parliament. Social Security & Welfare related provisions for the gig and platform workers have been mentioned in the code. The code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The code also provides for setting up a Social Security Fund to finance the welfare scheme.**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 192 FOR 25.11.2024 REGARDING “CENTRALLY SPONSORED SCHEMES”**

The details of expenditure under the major welfare schemes and number of beneficiaries including in the State of Tamil Nadu are as under:

**1. PRADHAN MANTRI SHRAM YOGI MAANDHAN (PM-SYM) PENSION SCHEME:**

Year	Expenditure (Rs. in Crore)
2024-25 (as on 20.11.2024)	95.18

As on 20.11.2024, more than 50 lakh beneficiaries have been enrolled on Maandhan portal under PMSYM scheme including 68,641 beneficiaries in State of Tamil Nadu.

**2. LABOUR WELFARE SCHEME (LWS):**

Year	Expenditure (Rs. in Crore)
2024-25 (As on 11.11.2024)	9.34

The total beneficiaries during the last five years are 96,08,540, out of which beneficiaries in Tamil Nadu region are 15,22,782.

**3. National Career Service (NCS):**

Year	Expenditure (Rs. in Crore)
2024-25 (as on 15 <sup>th</sup> November, 2024)	24.25

Jobseekers/beneficiaries under NCS during the above financial years (till 15<sup>th</sup> November, 2024) are 3,70,18,111 out of which 13,83,407 are in the State of Tamil Nadu.

**4. Aatmanirbhar Bharat Rojgar Yojana (ABRY):**

ABRY was launched on 1<sup>st</sup> October, 2020. The scheme is open for the period from the wage month of October, 2020 to wage month of June, 2021 for registration of new employees.

Year	Amount Disbursed (Rs. in Crore)
2023-24	1197.89

As on 31.03.2024, total beneficiaries are 60.49 lakh, out of which 8.05 lakh beneficiaries are in the State of Tamil Nadu.

**5. Employees State Insurance Corporation (ESIC):** Under the ESIC scheme, in the State of Tamil Nadu, there are 11 hospitals (3 ESIC and 8 ESIS) and 241 dispensaries; and in-principle approval for 7 new hospitals have been given. There are 43,77,090 insured persons in the State.

**6. Rehabilitation of Bonded Labour Scheme:**

This scheme is demand driven where funds are provided to States / UTs on receipt of proposals from them. The details of no. of beneficiaries and amount released for their rehabilitation in the current financial year in the State of Tamil Nadu is as under:

Year	No. of Bonded Labourer Rehabilitated in the State of Tamil Nadu	Amount Released for Rehabilitation of Bonded Labourer (Rs. in lakhs) for the State of Tamil Nadu
2024-25	03	0.60

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